

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 989
DUE FOR ANSWER ON 24.07.2018

RELOCATION OF TREES

No. 989 DR. RAVINDRA KUMAR RAY:
SHRI SHER SINGH GHUBAYA:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) Whether the Government has any proposal for shifting/relocation of trees coming in the way of construction by NBCC, DDA, DMRC and Central Public Works Department through some Ultra-modern machine instead of cutting them;
- (b) if so, the details there of and if not the reasons therefor;
- (c) Whether the Government has given a target to DDA, CPWD, NBCC and DMRC for planting about ten lakh trees in different parts of Delhi;
- (d) if so whether the Government has appointed any agency for monitoring and maintenance of the trees planted; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) & (b) The Government has directed NBCC(I) Limited and Central Public Works Department (CPWD) to re-work the design and plans

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for the remaining redevelopment of the 7 General Pool Residential Accommodation (GPRA) colonies to avoid felling/cutting of trees.

(c) It has been decided to plant more than ten lakh trees in different parts of Delhi including 25,000 by NBCC, 50,000 by CPWD, 20,000 by Delhi Metro Rail Corporation (DMRC) and 10,00,000 by Delhi Development Authority (DDA).

(d) & (e) No, Madam.

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